

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (COL. RAJYAVARDHAN RATHORE) : (a) During the last 3 years, Ministry has withdrawn permission of 27 News & Current Affairs TV channels for reasons of non-operationalization of TV Channels or Surrender of permission, etc. Issues related to employment of media personnel, working in the TV Channels (Including News Channels), are governed by the prevalent Labour Laws.

(b) and (c) Policy making is a continuous process that is reviewed from time to time.

Impact of Obscenity in Films on Youth

†2226 : SHRI NARENDRA KUMAR KASHAYAP: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government has conducted any review or study regarding the growing tendency among youth towards crime and drug addiction due to the ill effect of showing violence, vulgarity, sex and sexual crimes;

(b) if so, the details thereof; and

(c) whether Government proposes to issue any new direction to Central Board of Film Certification (CBFC) so that a sense of rebuilding the nation could be inculcated among youths?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (COL. RAJYAVARDHAN RATHORE) : (a) No Sir.

(b) Does not arise.

(c) No Sir.

Report of Expert Committee on Prasar Bharati

2227. SHRI AVINASH PANDE: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government has accepted the recommendations in the Report of the Expert Committee on Prasar Bharati submitted to the Ministry under the Chairmanship of Shri Sam Pitroda;

(b) if so, the details of the recommendations accepted by Government and the roadmap for implementation thereof; and

† Original notice of the question was received in Hindi.

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (COL. RAJYAVARDHAN RATHORE) : (a) to (c) The Expert Committee under the chairmanship of Shri Sam Pitroda had recommended framing a long-term vision and strategy for Prasar Bharati that would include and be dependent upon the technology choices, assessment of human resources, review of programming including review of existing channels and also a study of independent sources of finances for Prasar Bharati.

The Ministry of Information & Broadcasting has requested Prasar Bharati to prepare an action plan for undertaking the reviews/ studies/ audits on the issues referred above for preparing a vision for Prasar Bharati.

Review of works assigned to regular employees of DD and AIR

2228. SHRIMATI SAROJINI HEMBRAM: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Prasar Bharati is regularly reviewing the performances of the works/ assignments, assigned to the regular employees, employed in various departments of Doordarshan and All India Radio (AIR);

(b) if so, the details thereof; and

(c) whether any monitoring cell has been set up in this regard in order to review the performances?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (COL. RAJYAVARDHAN RATHORE): (a) and (b) Prasar Bharati has informed that performance of work assigned to its regular employees is assessed as per the guidelines laid down by the Government in this regard. Annual Performance Appraisal Reports (APAR) are filled up annually as per the laid down procedure.

(c) Prasar Bharati has informed that yearly performance appraisal documents of the regular employees are maintained by APAR Cells of the Directorates of All India Radio (AIR) and Doordarshan and the AIR Station/ Doordarshan Kendra concerned.

Selection of Cities for FM Radio Services

2229. SHRI C.M. RAMESH : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) the details of criteria on the basis of which cities have been selected for grant of license for FM Radios;